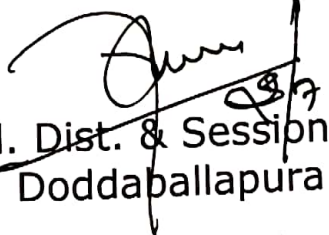


**IV Addl. Dist. & Sessions Judge, Doddaballapura.**

**Cause List dt. 03.07.2021**

| <b>Morning Session</b>   | <b>Afternoon Session</b>   |
|--|--|
| <p><b>EVIDENCE</b></p> <ol style="list-style-type: none"><li>1. M.V.C.32/2018</li><li>2. M.V.C.60/2018</li><li>3. M.V.C.92/2018</li><li>4. M.V.C.19/2019</li><li>2. SC10033/2018</li><li>6. SC10020/2019</li><li>7. SC10028/2019</li><li>8. SC10001/2021</li><li>9. SC10008/2021</li></ol> <p><b>ARGUMENTS/HEARING</b></p> <ol style="list-style-type: none"><li>10. M.V.C.656/2014</li><li>11. M.V.C.657/2014</li><li>12. R.A.10025/2019</li><li>13. CRL.R.P.10010/2019</li></ol> <p><b>OBJECTION</b></p> <ol style="list-style-type: none"><li>14. Crl.Misc.10153/2021</li><li>15. Crl.Misc.10154/2021</li></ol> | <p><b>NOTICE</b></p> <ol style="list-style-type: none"><li>1. M.V.C.33/2019</li><li>2. R.A.10065/2016</li><li>3. R.A.10067/2016</li><li>4. R.A.10107/2019</li><li>5. R.A.10030/2020</li></ol> <p><b>ARGUMENTS/HEARING</b></p> <ol style="list-style-type: none"><li>6. R.A.10114/2019</li><li>7. R.A.10021/2020</li><li>8. M.C.10162/2020</li><li>9. R.A.10090/2019</li></ol> <p><b>OBJECTION</b></p> <ol style="list-style-type: none"><li>10. R.A.22/2008</li><li>11. R.A.49/2009</li></ol> <p><b>APPEARANCE OF ACCUSED</b></p> <ol style="list-style-type: none"><li>12. SC10012/2020</li></ol> <p><b>HBC</b></p> <ol style="list-style-type: none"><li>13. SC10006/2020</li></ol> <p><b>ORDERS</b></p> <ol style="list-style-type: none"><li>14. Crl.Misc.10151/2021</li><li>15. Crl.Misc.10152/2021</li></ol> |

  
IV Addl. Dist. & Sessions Judge,  
Doddaballapura.

**IN THE COURT OF ADDL.SENIOR CIVIL JUDGE & JMFC.,  
DODDABALLAPURA.**

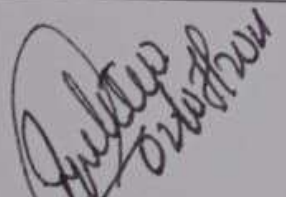
15+15 Cases listed morning session on 03-07-2021

**MORNING SESSION**

| Sl.No. | Cases Nos.       | Advocate           |                    |
|--------|------------------|--------------------|--------------------|
|        |                  | Plaintiff Advocate | Defendant Advocate |
| 1      | O.S.No.145/2005  | BCJ                | D.S,THC,DMK        |
| 2      | O.S.No.177/2006  | TSR                | VFK,BSM            |
| 3      | O.S.No.185/2006  | TSR                | VFK,BSM            |
| 4      | O.S.No.189/2006  | CP                 | BKGR               |
| 5      | O.S.No.121/2008  | NKG                | HMM, YSR           |
| 6      | O.S.No.339/2012  | SSB                | SNR,JPB,MKM,RM     |
| 7      | O.S.No.84/2013   | SN                 | MKM                |
| 8      | O.S.No.58/2013   | RBG                | GG                 |
| 9      | O.S.No.176/2015  | ANL                | MDP,LMK            |
| 10     | O.S.N/.97/2015   | RBG                | DK,BMB             |
| 11     | O.S.No.277/2015  | MKM                | RM                 |
| 12     | O.S.No.388/2015  | PM                 | GSS, HMM,CHG       |
| 13     | O.S.No.103/2014  | KNG                | -                  |
| 14     | O.S.No. 248/2014 | RMR                | -                  |
| 15     | O.S.No.346/2017  | VC                 | -                  |

**AFTER-NOON SESSION**

| Sl.No. | Cases Nos.      | Advocate           |                    |
|--------|-----------------|--------------------|--------------------|
|        |                 | Plaintiff Advocate | Defendant Advocate |
| 1      | O.S.No.434/2017 | VB                 | -                  |
| 2      | O.S.No.398/2017 | KV                 | RS                 |
| 3      | O.S.No.52/2018  | GCN                | -                  |
| 4      | O.S.No.114/2018 | PMG                | -                  |
| 5      | O.S.No.23/2020  | HTN                | ANL                |
| 6      | O.S.No.74/2020  | RM                 | -                  |
| 7      | O.S.No.142/2020 | VB                 | -                  |
| 8      | O.S.No.35/2020  | AK                 | -                  |
| 9      | O.S.No.328/2020 | LN                 | -                  |
| 10     | O.S.No.89/2020  | BSM,               | HT,RM              |
| 11     | O.S.No.95/2019  | CGR                | BN,RM              |
| 12     | O.S.No.59/2019  | BMS                | MGV                |
| 13     | O.S.No.316/2020 | SMM                | AG                 |
| 14     | O.S.No.474/2019 | KNS                | -                  |
| 15     | O.S.No.400/2020 | RM                 | -                  |

  
 Addl. Senior Civil Judge & JMFC,  
 Doddaballapura.

Office of the  
Prl. Civil Judge & JMFC,  
Doddaballapura, Dated 2.07.2021.

**NOTIFICATION:**

In pursuance to the direction of the Hon'ble High Court of Karnataka, Bengaluru, in new SOP dated 25.06.2021 the following cases on the file of Prl. Civil Judge & JMFC, Doddaballapura, will be taken up on 3.07.2021 as detailed below, concerned Advocates are hereby informed to represent either through Physically or through Video conference through link: <https://meet.jit.si/pcjdbpura>

| <b>Morning Session</b> |                 | <b>Afternoon Session</b> |                |
|------------------------|-----------------|--------------------------|----------------|
| Sl. No.                | Case No.        | Sl. No.                  | Case No.       |
| 1                      | OS 257/2011     | 1                        | OS 557/2018    |
| 2                      | OS 309/209      | 2                        | OS 573/2018    |
| 3                      | OS 149/2021     | 3                        | OS 125/2020    |
| 4                      | OS 141/2011     | 4                        | OS 379/2019    |
| 5                      | OS 135/2021     | 5                        | OS 329/2020    |
| 6                      | OS 61/2012      | 6                        | OS 141/2019    |
| 7                      | OS 189/2021     | 7                        | OS 395/2020    |
| 8                      | OS 219/2012     | 8                        | OS 157/2021    |
| 9                      | OS 239/2021     | 9                        | OS 7/2020      |
| 10                     | OS 233/2014     | 10                       | OS 521/2019    |
| 11                     | OS 437/2017     | 11                       | MIS 7/2018     |
| 12                     | OS 51/2016      | 12                       | C. C 1230/2017 |
| 13                     | OS 543/2012     | 13                       | C. C 121/2012  |
| 14                     | CRL.MIS 27/2021 | 14                       | C. C 990/2016  |
| 15                     | CRL.MIS 290/20  | 15                       | C. C 1874/2020 |



Prl. Civil Judge & JMFC  
Doddaballapura

03-07-2021

ACT - D.B. Pura.

## Morning Session

1. CMIS 224/13
2. v 734/16
3. v 411/17
4. v 497/18
5. v 252/18
6. FDP 12/08
7. Mix 04/08
8. OS 08/09
9. FDP 11/09
10. v 07/09
11. Ex 21/11
12. FDP 24/13
13. v 07/13
14. Ex 35/13
15. v 17/17

## Afternoon Session

1. OS 70/10
2. Ex 10/13
3. FDP 27/13
4. v 19/14
5. OS 208/14
6. v 260/15
7. FDP 12/15
8. v 05/15
9. OS 54/17
10. OS 34/19
11. CMIS 34/09
12. v 165/15
13. v 454/18
14. v 18/16
15. v 15/17

  
2/7/2021

Additional Civil Judge (Junior  
Division) and J.M.F.O.,  
Doddaballapura-561 203